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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 414/1998

Ganesh Singh, aged about 27 years, Son of Shri Dev Singh, Occupation Peon, Office of the Divisional Railway Manager, Central Railway, Bhopal. resident of Quarter No. 501-A, Habibganj, Bhopal.

... Applicant.

Versus

1. Union of India, through the Secretary, Ministry of Railways, Govt. of India, New Delhi.
2. General Manager, Central Railway, Bombay V.T.
3. Divisional Railway Manager, Central Railway, Bhopal.
4. Assistant Personnel Office, (E-1), Central Railway, Bhopal.

... Respondents.

Counsel :

None for the applicant.
Shri S.K. Mukherjee for the respondents.

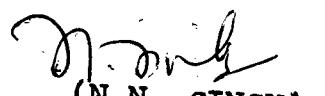
Coram :

Hon'ble Shri Justice N.N. Singh - Vice Chairman.
Hon'ble Shri Sarweshwar Jha - Member (Admnv.).

O R D E R (ORAL)
(Passed on this the 17th day of January 2003)

On 10/09/2002 when no one appeared on behalf of the applicant, the registry was directed to issue notices to the applicant to inform him about the next date fixed for hearing. The notices were issued to the applicant on 21/11/2002 and it was returned unserved with endorsement that the applicant was not found in the address given, i.e. the address mentioned in the O.A. His lawyer is also not present. It appears that the applicant has no interest in prosecuting this case. Accordingly this original Application is dismissed for non-prosecution.


(SARWESHWAR JHA)
MEMBER (A)


(N.N. SINGH)
VICE CHAIRMAN

पृष्ठांकन का ओ/व्हा

प्रतिलिपि २१३५ हिंदा

(१) सचिव, उच्च अदालत का अधिकारी अधिकारी

(२) अधिकारी, लोक न्यायालय का अधिकारी

(३) अधिकारी, लोक न्यायालय का अधिकारी

(४) अधिकारी, लोक न्यायालय का अधिकारी

सूचना एवं आवश्यक कागजात

S. R. P. M. 2000, 2001
S. R. P. M. 2000, 2001

26/1/03

Issued
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